

**SHRI SATISH CHANDRA :** Sir, the question of the hon. Member is not very clear to me. I think I have tried to explain the facts. The position is that these lectures are sometimes arranged just by way of study or exchange of ideas. Many types of guests are invited. The speeches delivered are not of a subversive character and are generally of a historical nature. They invite people of different views.

**SHRI P. SUNDARAYYA :** Will the Government lay on the Table a copy of the speech of the Ambassador delivered at this particular meeting ?

**SHRI SATISH CHANDRA :** This Institution publishes a journal and the speech in question has probably been published in it. If the hon. Member cares to have a copy, he can read it.

**SHRI K. S. HEGDE :** Is it the practice of this Government to see that no other ideas are imported into India, as is done in other countries like the Soviet Russia ?

**SHRI SATISH CHANDRA :** That is not so.

**MR. CHAIRMAN :** Next question.

#### U. S. TECHNICAL ADMINISTRATOR'S VISIT

\*99. **SHRI V. K. DHAGE :** Will the Minister for FINANCE be pleased to state :

(a) whether an Assistant Administrator of the U. S. Technical Co-operation Administration has visited India ;

(b) what was the purpose of his visit ;

(c) whether he met anyone on behalf of the Government of India, and, if so, for what purpose ;

(d) whether Government had made any representation to him regarding technical help from the United States Government ; and

(e) if the answer to part (d) above be in the affirmative, what was the nature of this representation and what reply was given by the Assistant Administrator thereto ?

**THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH) :** (a) Yes, Sir. He visited India in September 1952.

(b) His purpose was to pay a routine administrative visit to the Technical Co-operation Headquarters in New Delhi.

(c) Apart from some purely informal discussions, he did not have any discussions with the Government of India officers or representatives.

(d) and (e). Do not arise.

**DR. R. B. GOUR :** May I know, if this is a routine visit, how many such visits were there prior to this visit ?

**SHRI M. C. SHAH :** I have no information.

**PROF. G. RANGA :** Is it a fact that the Government of India have entered into an agreement with the U. S. A. in regard to technical assistance ?

**SHRI M. C. SHAH :** Yes, Sir. We have entered into an agreement in 1951 or so.

**PROF. G. RANGA :** Is it not a fact, Sir, that in pursuance of that agreement an office of technical assistance of the U. S. A. has been allowed to be established here in this country ?

**SHRI M. C. SHAH :** Yes.

**PROF. G. RANGA :** Is it not one of the functions of this agreement that the officers concerned with the technical assistance are entitled to come here and watch the progress of this technical assistance ?

**SHRI M. C. SHAH :** Yes, Sir.

**DR. R. B. GOUR :** The hon. Minister says there were some informal discussions and then in his reply he says (d) and (e) do not arise. May I

be permitted to ask whether in those informal discussions any representation was made and what was the nature of those informal discussions? Could he divulge it?

SHRI M. C. SHAH : No representation was made, Sir. And I cannot say anything about the informal discussions. They were informal discussions and naturally you cannot have that information.

PROF. G. RANGA : Had it ever been the case that the U. S. S. R. had offered to give any technical assistance to India?

SHRI M. C. SHAH : No, Sir. Not to my knowledge.

SHRI P. SUNDARAYYA : Did you ask the U. S. S. R. to give any technical help or assistance?

SHRI M. C. SHAH : No, Sir.

SHRI T. S. PATTABIRAMAN : May I know, Sir, whether the U.S.S.R. are in a position to help?

MR. CHAIRMAN : Order, order. Next question.

#### UNIFORMS TO RESERVISTS

\*100. SHRI B. V. KAKKILAYA : Will the Minister for DEFENCE be pleased to state :

(a) whether the Fleet Reservist Regulations allow the issue of used uniforms and kit to Reservists in the Indian Navy ;

(b) whether any used uniforms have recently been issued to the Fleet Reservists ;

(c) whether before used articles are re-issued, medical certificates are obtained as to their suitability for use ; and

(d) whether any Reservist has refused to accept the used articles ; if so, what steps have been taken by Government in such cases ?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA) : (a) and (b). Yes, Sir.

(c) No ; but the used uniforms are thoroughly washed and cleaned before issue.

(d) Yes ; one case was reported in May 1952. In this particular case, a fresh issue was made, but ordinarily refusal would be treated as disobedience and dealt with accordingly.

SHRI P. SUNDARAYYA : When old clothes are issued and if particular soldiers object to it, why should it be considered as an act of mutiny and they be punished ?

SHRI SATISH CHANDRA : The Reservists are called for one month's training after an interval of two years and it is not possible to issue fresh clothes every time. After one month's use these clothes cannot be discarded. So they are thoroughly disinfected and washed before being issued again.

SHRI P. SUNDARAYYA : When you conceded the demand of a Reservist who objected to wearing the old clothes and new clothes had been given to him, why is it that he has been punished ?

SHRI SATISH CHANDRA : He has not been punished on that score. It was for a different reason altogether that he was subsequently punished.

SHRI H. N. KUNZRU : Why did the Government issue a new uniform to him instead of punishing him ?

SHRI SATISH CHANDRA : Sir, in this particular case new boots and cap were issued to him, not the rest of the uniform. Later on this cadet was discharged for other reasons.

PROF. G. RANGA : He has not given the reply.

SHRI K. S. HEGDE : Was the agitation started at the instance of any political parties ?